



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Mar/202324/15

DATED: 14/03/2024

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Mar/202324/15 dated 14/03/2024 of Norms Committee - VII for the year 2023-24 was held on 14/03/2024 under the Chairmanship of Subhash Agarwal, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SUHRUT MOHAPATRA, Joint DGFT	DGFT(HQ)
2	Nimesh Singh, Young Professional	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	DINESHNARAIN MATHUR, Technical	DGFT

	Consultant	
6	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	J.K. FENNER (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00004376AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Reason for applying the norms under Para 4.06 of Import policy. 2. In export description import content of EPDM has not been mentioned and reason for adding Meta Aramid cut fibre in the belt. 3. Complete justification for the high wastage of raw materials and in the process sheet the wastage has been shown as 12.056% whereas in 4 E annexure, 30% wastage is mentioned. 4. Specification/Technical Characteristics of import and also export items. 5. Production/Consumption data for the last three years duly certified by Chartered Accountant. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	2 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	RESPONSIVE INDUSTRIES LTD
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00021000AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has replied to the DL and the committee decided to defer the case for further examination	

Case No.	3 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	RAPID ENGINEERING CO PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00233420AM22
RA File Number	052404000453 AM21
Licence No and Date	0511000016/null
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the case was approved in meeting number 8 dated 31.08.2021. Hence, the committee decided to mark the case as approved.	

Case No.	4 / NC/7/MEET/Mar/202324/15
Case Status	Case Rejected
Party Name	A K RUBBER
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00235614AM22
RA File Number	522404000074 AM21
Licence No and Date	5211000008/null
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the case was rejected in meeting number 2 dated 29.05.2023. Hence, the committee decided to mark the case as rejected.	

Case No.	5 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00297692AM22
RA File Number	NA
Licence No and	NA

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. % PVDC content in export. 2. % Coating composition of different input used in 1 kg of coating chemical. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	6 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00297708AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. % PVDC content in export. 2. % Coating composition of different input used in 1 kg of coating chemical. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	7 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00111411AM22
RA File Number	082404000043 AM16
Licence No and Date	0810135319/20/05/2015
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024

1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	8 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00006995AM24
RA File Number	082404000239 AM18
Licence No and Date	0810141352/22/11/2017
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has replied to the DL and the committee decided to defer the case for further examination	

Case No.	9 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	SUNLEX FABRICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00008206AM24
RA File Number	NA
Licence No and Date	2410042839/21/08/2019
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024	
1. GSM of fabric and % net content in export. 2. Exact name of liquid plasticizer. 3. Specific plasticizer used in export. 4. Material balance between import and export in terms of net content and % wastage claimed in import.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	10 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	JK TYRE & INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00008006AM24
RA File Number	NA
Licence No and Date	0510412014/03/10/2019

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: STEEL RADIAL PASSENGER CAR TYRES (TUBELESS)(STEEL RADIAL PASSENGER CAR TYRES (TUBELESS) REINFORCED WITH POLYESTER TYRE CORD FABRIC) (Total Qty. to be exported - 1361321.0 kg)

Quantity : 100 kgs.

Import Item:

S.NO	Import item	Quantity
1	Natural Rubber	18.3 Kg
2	Synthetic Rubber PBR	5.5 Kg
3	Synthetic Rubber (SBR-1502)	13.6 Kg
4	CHLROBUTYL RUBBER Rubber	4.77 Kg
5	Carbon Black	22.9 Kg
6	DIPPED POLYESTER TYRE CORD FABRIC	2.86 Kg
7	NYLON TYRE CORD WARPSHEET	0.49 Kg

8	Bead Wire	3.4 Kg
9	Steel Tyre Cord	6.25 Kg
10 & 11	Rubber Chemicals (Antioxidants, Accelerators, as per the application)	0.95 Kg (Value restricted to 2% of FOB value of export)
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	11 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	GALA SHRINK FIT
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00115032AM22
RA File Number	039404000736 AM20
Licence No and Date	0310833876/03/01/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has replied to the DL and the committee decided to defer the case for further examination	

Case No.	12 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	J D JONES & CO PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00002903AM24
RA File Number	022404000167 AM20
Licence No and Date	0210209741/05/02/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to the DL issued on	

24.11.2023. Hence, the committee decided to defer the case.

Case No.	13 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	ENTREMONDE POLYCOATERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00003634AM23
RA File Number	039404001093 AM20
Licence No and Date	0310835881/25/04/2020

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC Code of Export item	HS of Export item	Quantity	ITC Code of import item	HS of Import item	Quantity
39219029	TENT FABRIC BEIGE BSC PVC GRADE 1 OF 240 GSM	841054.0 SQUARE METER (SQM)	60053600	RM0000001422 (WARP KNITTED FABRIC) (WRE30503084-12/300(500)*300(840)12*12)WIDTH 215CM) / RM0000001077 (WARP KNITTED FABRIC) (WRE30503084-12/300(500)*300(840)12*12)WIDTH 155CM)	10,94,007 SQUARE METER (SQM)
			38099190	RM0000000270 (TEXTILE FINISHING AGENTS)	36501.740 Kg
			38099190	RM0000000926 (CHEMICAL FOR TEXTILE TREATMENT)	8831.070 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	14 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	CEAKAY INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00007146AM23
RA File Number	102404000048 AM21
Licence No and Date	1010060673/13/10/2020
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms on One Time basis as under:-	
Export Item Name: RUBBER MOULDED GOODS/MATS	
ITC HS Code of export Item: 40169100	
Qty.; 263160.0 Kg	
Import item:	
S. No.	ITC HS Code of import item Item description Qty. recommended
1	40040000 RUBBER CRUMB POWDER/CHIPS Deleted (indigenously procured)
2	40051000 UNVALCANISED RUBBER COMPOUND SHEETS 0.2938 kg/ Kg of export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	15 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	B R SPECIALITIES LLP
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00006968AM24
RA File Number	33AA04001961 AM21
Licence No and Date	3311000050/04/01/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item-1; Silkensoft B109 (S-896)(Softener)(net content : 7600.0 kg of Poly polydimethylsiloxane-amino polyalkylene oxide copolymer)

ITC HS Code of Export Item: 39100090

Qty. 10000.0 KILOGRAMS

Import item1: Silicone Softener J31 (polydimethylsiloxane-amino polyalkylene oxide copolymer)

ITC HS Code of Import Item 1: 39100020

Qty.: 7600.0 Kg

Import item2: Organic Amine EA 50 (Polyether Amines)

ITC HS Code of Import Item 1: 29212990

Qty.: 570.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	16 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00004245AM24
RA File Number	07AA04006520 AM21
Licence No and Date	0711000222/07/01/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	PE FILM (PE FILM)	1 Kg	39011020	LDPE Granules	1.05 Kg/Kg Content in Export
			39011010	LLDPE Granules	1.05 Kg/Kg Content in Export

			39019000	ENHANCED POLYETHYLENE RESIN	1.05 Kg/Kg Content in Export
			39081049	NYLON	1.05 Kg/Kg Content in Export
			39019000	FUNCTIONAL POLYMER (Maleic anhydride grafted polymer)	1.05 Kg/Kg Content in Export

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	17 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	BOTHARA AGRO EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00008202AM24
RA File Number	31AA04006154 AM21
Licence No and Date	3111000159/12/02/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39174000	PVC FITTINGS OF ASSORTED SIZES AND DIMENSIONS	340.0 MTS	39041090	PVC RESIN GRADE DG- 700 (FITTING GRADE)	312.0 MTS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	18 / NC/7/MEET/Mar/202324/15				
Case Status	Case Approved				
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM REVIW00007616AM24				
RA File Number	07AA04009642 AM21				
Licence No and Date	0711000612/05/03/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	PE FILM(PE FILM)	1 Kg	39011020	LDPE GRANULES	1.05 Kg/Kg Content in Export
			39019000	ENHANCED POLYETHYLENE RESIN	1.05 Kg/Kg Content in Export
			39081049	NYLON GRANULES	1.05 Kg/Kg Content in Export
			39019000	FUNCTIONAL POLYMER (Maleic anhydride grafted polymer	1.05 Kg/Kg Content in Export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	19 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00008172AM24
RA File Number	03AA04032033 AM21
Licence No and Date	0311002783/05/04/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	20 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00028321AM22
RA File Number	05AA04008568 AM22
Licence No and Date	0511002323/28/04/2021
Norms Committee Decision: The committee considered the case as per agenda and noted that this case pertains to NC V. Hence the committee decided to transfer the case to NC V.	

Case No.	21 / NC/7/MEET/Mar/202324/15
Case Status	Case Rejected
Party Name	LION RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00007282AM23
RA File Number	NA
Licence No and Date	0311005086/03/07/2021
Norms Committee Decision:	

The Committee considered the case as per Agenda and noted that the firm has not replied to the DL issued on 26.09.2023. Hence, the committee decided to reject the case.

Case No.	22 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00008173AM24
RA File Number	03AA04040771 AM22
Licence No and Date	0311005259/10/07/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024	
1. Detailed representation and reason for review. 2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	23 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00008174AM24
RA File Number	03AA04041636 AM22
Licence No and Date	0311005260/10/07/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024	
1. Detailed representation and reason for review.	

2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	24 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	B R SPECIALITIES LLP
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00006967AM24
RA File Number	33AA04004561 AM22
Licence No and Date	3311000334/15/07/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export Item-1; Silkensoft B109 (S-896)(Softener)(net content : 36031.8 kg of Poly polydimethylsiloxane-amino polyalkylene oxide copolymer)	
ITC HS Code of export item: 39100090	
Qty. 46000.0 KILOGRAMS	
Import item1: Silicone Softener J31 (polydimethylsiloxane-amino polyalkylene oxide copolymer)	
ITC HS Code of Import item: 39100020	
Qty.: 36031.8 Kg	
Import item2: Finishing Agent (Polyether Amines)	
ITC HS Code of Import item: 29212990	
Qty.: 2695.6 Kg	
Export Item-2; : Silkensoft B 204(Softener) (Net content of 2400 kg of Poly polydimethylsiloxane-amino polyalkylene oxide copolymer)	
ITC HS Code of export item: 39100090	
Qty. 3000.0 Kg	
Import item1: Silicone Softener M40 (polydimethylsiloxane-amino polyalkylene oxide copolymer)	
ITC HS Code of Import item: 39100020	
Qty.: 2400.0 Kg	

Import item2: Finishing Agent (Polyether Amines)

ITC HS Code of Import item: 29212990

Qty.: 67.2 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	25 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00008328AM24
RA File Number	34AA04007709 AM22
Licence No and Date	3411001141/20/09/2021
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. % Solid content in export. 2. Revised material balance in terms of % solid content of export. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	26 / NC/7/MEET/Mar/202324/15				
Case Status	Case Approved				
Party Name	CHIRIPAL POLY FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM APPLY 00329138AM22				
RA File Number	08AX04000099 AM22				
Licence No and Date	0811003836/24/01/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code	Export Item	Quantity	ITC HS	Import item	Quantity

of Export item			Code of import item		
39206290	BOPET FILM COATED(BOPET FILM COATED)	1 Kg	29173600	Purified Terephthalic Acid (PTA)	0.565 Kg
	(Containing PVDC min 22%)		29053100	Mono Ethylene Glycol (MEG)	0.2233 Kg
			39045090	Polyvinylidene chloride (PVDC)	0.231 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	27 / NC/7/MEET/Mar/202324/15				
Case Status	Case Approved				
Party Name	CHIRIPAL POLY FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM APPLY 00329143AM22				
RA File Number	08AX04000093 AM22				
Licence No and Date	0811003837/24/01/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39206290	BOPET FILM COATED(BOPET FILM COATED) (Containing PVDC min 22%)	1 Kg	29173600	Purified Terephthalic Acid (PTA)	0.565 Kg
			29053100	Mono Ethylene Glycol (MEG)	0.2233 Kg
			39045090	Polyvinylidene chloride	0.231 Kg

				(PVDC)	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	28 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00007592AM24
RA File Number	05AX04000999 AM22
Licence No and Date	0511009317/17/02/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024	
1. Detailed representation and reason for review.	
2. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	29 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00008329AM24
RA File Number	34AX04000180 AM23
Licence No and Date	3411002358/07/06/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024	
1. % Solid content in export.	

2. Revised material balance in terms of % solid content of export.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	30 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00001259AM23
RA File Number	08AX04000060 AM23
Licence No and Date	0811005129/08/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39206290	BOPET FILM COATED(BOPET FILM COATED) (Containing PVDC min 22%)	1 Kg	29173600	Purified Terephthalic Acid (PTA)	0.565 Kg
			29053100	Mono Ethylene Glycol (MEG)	0.2233 Kg
			39045090	Polyvinylidene chloride (PVDC)	0.231 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	31 / NC/7/MEET/Mar/202324/15
Case Status	Case Rejected
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024

HQ File Number	HQRNORM REVIW00006758AM24
RA File Number	03AX04000132 AM23
Licence No and Date	0311016707/29/07/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has informed vide email dated 12.03.2024 that they are accepting the earlier decision made by the committee in this case. Hence, the committee decided to reject the review case and status quo may be maintained	

Case No.	32 / NC/7/MEET/Mar/202324/15
Case Status	Case Rejected
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00004292AM24
RA File Number	03AX04000782 AM23
Licence No and Date	0311016802/02/08/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has informed vide email dated 12.03.2024 that they are accepting the earlier decision made by the committee in this case. Hence, the committee decided to reject the review case and status quo may be maintained.	

Case No.	33 / NC/7/MEET/Mar/202324/15
Case Status	Case Rejected
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00005413AM24
RA File Number	03AX04001891 AM23
Licence No and Date	0311017008/08/08/2022
Norms Committee Decision: The committee considered the case as per agenda and noted that the firm has informed vide email dated 12.03.2024 that they are accepting the earlier decision made by the committee in this case. Hence, the committee decided to reject the review case and status quo may be maintained.	

Case No.	34 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	JPFL FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00008641AM24
RA File Number	05AX04001306 AM23
Licence No and Date	0511014188/10/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Exact function of Barium Sulphate in export and its Net content in export. Justification of 22.955% wastage. 2.Function of TMP in export. 3.Past production/consumption data certified by GST. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	35 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM REVIW00008384AM24
RA File Number	05AX04001352 AM23
Licence No and Date	0511014332/17/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Width of export product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT	

Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	36 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	THOUSAND OAK INNOVATION LLP
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00005476AM23
RA File Number	24AX04000289 AM23
Licence No and Date	2411002141/02/01/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda decided to defer the case for further examination.	

Case No.	37 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	SRI RAMKARTHIC POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00004614AM24
RA File Number	NA
Licence No and Date	3211004356/06/02/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export Item: Rubber Moulded components shed various sizes,	
ITC HS Code of Export item: 40169990	
Quantity 407766.99 KILOGRAMS (KGS)	
Import Item: POWERSIL (R) 310C6 MHIN/L2-8/7046 (Silicone Rubber)– polysiloxanes or polydimethylsiloxanes)	
ITC HS Code of Import Item: 39100090	
Quantity: 420000.0 Kg	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE	

Case No.	38 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00006239AM23
RA File Number	02AX04000632 AM23
Licence No and Date	0211003834/10/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda decided to defer the case for further examination.	

Case No.	39 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00006485AM23
RA File Number	02AX04000646 AM23
Licence No and Date	0211003882/21/02/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda decided to defer the case for further examination.	

Case No.	40 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00006498AM23
RA File Number	02AX04000643 AM23
Licence No and Date	0211003891/21/02/2023
Norms Committee Decision:	

The Committee considered the case as per Agenda decided to defer the case for further examination.

Case No.	41 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00007010AM23
RA File Number	26AX04000104 AM23
Licence No and Date	2611000870/16/03/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda decided to defer the case for further examination.	

Case No.	42 / NC/7/MEET/Mar/202324/15
Case Status	Case Rejected
Party Name	ZENISH RECLAMATION
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00007020AM23
RA File Number	24AX04000375 AM23
Licence No and Date	2411002311/16/03/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to the DL issued on 06.09.2023. Hence, the committee decided to reject the case.	

Case No.	43 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00007021AM23

RA File Number	05AX04003425 AM23
Licence No and Date	0511017777/16/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Reason for not indicating quantity of white filler indigenous material (raw material) in the 4 E Annexure. 2. To give composition in the COA report of the export item. 3. Production vis-à-vis consumption of all the raw materials for the last three years duly certified by Chartered accountant. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	44 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00007026AM23
RA File Number	05AX04003424 AM23
Licence No and Date	0511017779/16/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Reason for not indicating quantity of white filler indigenous material (raw material) in the 4 E Annexure. 2. To give composition in the COA report of the export item. 3. Production vis-à-vis consumption of all the raw materials for the last three years duly certified by Chartered accountant. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	45 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred

Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00007088AM23
RA File Number	26AX04000101 AM23
Licence No and Date	2611000874/21/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Justification for high wastage claimed in manufacturing the items separately the indigenous items to use. 2. Reason for high quantity of PBD Cobalt /Nickel, PBD (Neodymium) in the process and to give justification, 3. Full name with function details of 77PD, 6PPD, HMM 65 Poly and Liner and Antitack Powder for Batch Off. 4. Production/consumption data of last Advance licence issued for the specific item Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	46 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00007089AM23
RA File Number	26AX04000100 AM23
Licence No and Date	2611000875/21/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Justification for high wastage claimed in manufacturing the items separately the indigenous items to use. 2. Reason for high quantity of PBD Cobalt /Nickel, PBD (Neodymium) in the process and to give justification, 3. Full name with function details of 77PD, 6PPD, HMM 65 Poly and Liner and Antitack Powder for	

Batch Off.

4. Production/consumption data of last Advance licence issued for the specific item

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	47 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00007090AM23
RA File Number	26AX04000099 AM23
Licence No and Date	2611000876/21/03/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024

1. Justification for high wastage claimed in manufacturing the items separately the indigenous items to use.
2. Reason for high quantity of PBD Cobalt /Nickel, PBD (Neodymium) in the process and to give justification,
3. Full name with function details of 77PD, 6PPD, HMM 65 Poly and Liner and Antitack Powder for Batch Off.
4. Production/consumption data of last Advance licence issued for the specific item

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	48 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00007091AM23
RA File Number	26AX04000098 AM23

Licence No and Date	2611000877/21/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Justification for high wastage claimed in manufacturing the items separately the indigenous items to use. 2. Reason for high quantity of PBD Cobalt /Nickel, PBD (Neodymium) in the process and to give justification, 3. Full name with function details of 77PD, 6PPD, HMM 65 Poly and Liner and Antitack Powder for Batch Off. 4. Production/consumption data of last Advance licence issued for the specific item Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	49 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00007092AM23
RA File Number	26AX04000102 AM23
Licence No and Date	2611000881/21/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Justification for high wastage claimed in manufacturing the items separately the indigenous items to use. 2. Reason for high quantity of PBD Cobalt /Nickel, PBD (Neodymium) in the process and to give justification, 3. Full name with function details of 77PD, 6PPD, HMM 65 Poly and Liner and Antitack Powder for Batch Off. 4. Production/consumption data of last Advance licence issued for the specific item Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	50 / NC/7/MEET/Mar/202324/15
Case Status	Case Rejected
Party Name	BABA FLOORING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00007117AM23
RA File Number	13AX04000339 AM23
Licence No and Date	1311001816/21/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to the DL issued on 06.09.2023. Hence, the committee decided to reject the case	

Case No.	51 / NC/7/MEET/Mar/202324/15				
Case Status	Case Approved				
Party Name	GURIT WIND PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM APPLY 00007134AM23				
RA File Number	04AX04001089 AM23				
Licence No and Date	0411005089/22/03/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39211900	71-2400001(CORE KIT SHELL LW V150 OLPS PET)	100.0 PCS	39211900	1000203241	1.10 Kg/Kg Content in Export
			39211900	1000203242	1.10 Kg/Kg Content in Export
			39211900	1000203243	1.10 Kg/Kg Content in

					Export
			39211900	1000203244	1.10 Kg/Kg Content in Export
			39211900	1000203245	1.10 Kg/Kg Content in Export
			39211900	1000203246	1.10 Kg/Kg Content in Export
			39211900	1000203247	1.10 Kg/Kg Content in Export
			39211900	1000203248	1.10 Kg/Kg Content in Export
			39211900	1000203249	1.10 Kg/Kg Content in Export
			39211900	1000203250	1.10 Kg/Kg Content in Export
39211900	71-2400002(CORE KIT SHELL WW V150 OLPS PET)	100 PCS	39211900	1000203241	1.10 Kg/Kg Content in Export
			39211900	1000203242	1.10 Kg/Kg Content in Export
			39211900	1000203243	1.10 Kg/Kg Content in Export
			39211900	1000203244	1.10 Kg/Kg Content in Export
			39211900	1000203245	1.10 Kg/Kg Content in Export
			39211900	1000203246	1.10 Kg/Kg Content in Export

			39211900	1000203247	1.10 Kg/Kg Content in Export	
			39211900	1000203248	1.10 Kg/Kg Content in Export	
			39211900	1000203249	1.10 Kg/Kg Content in Export	
			39211900	1000203250	1.10 Kg/Kg Content in Export	
39211900	71-2400003(MAIN CORE KIT V150)	WEB	100 PCS	39211900	1000203241	1.10 Kg/Kg Content in Export
39211900	71-2400004(TE CORE KIT V150)	WEB	100 PCS	39211900	1000203241	1.10 Kg/Kg Content in Export

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	52 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	ASK CHEMICALS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00007190AM23
RA File Number	31AX04000308 AM23
Licence No and Date	3111002143/24/03/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	53 / NC/7/MEET/Mar/202324/15
Case Status	Case Rejected
Party Name	SINECERA IMPORT EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00007194AM23
RA File Number	04AX04001137 AM23
Licence No and Date	0411005139/24/03/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 06.09.2023. Hence, the Committee decided to reject the case.	

Case No.	54 / NC/7/MEET/Mar/202324/15				
Case Status	Case Approved				
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM APPLY 00007226AM23				
RA File Number	03AX04006215 AM23				
Licence No and Date	0311022493/27/03/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code Export Item of Export item		Quantity	ITC Code of import item	HS Import item Quantity	
39232100	PLASTIC BAGS (MADE OUT OF HDPE GRANULES, LLDPE GRANULES &LLDPE REPROCESS ED	190476.0 Kg	39011010	LLDPE GRANULES (EXTRUSION GRADE)	100000.0 Kg
	GRUNILES)(NET CONTENT: 1) LLDPE GRANULES (EXTRUSION GRADE): 95,238.10 KGS. 2) HDPE GRANULES (EXTRUSION GRADE): 47,619.05 KGS. 3)		39012000	HDPE GRANULES (EXTRUSION GRADE)	50000.0 Kg
			39011010	LLDPE GRANULES (REPROCESSED)(EX TRUSION GRADE)	Not Allowed

LLDPE GRANULES
(REPROCESSED)(EXTRUSION
GRADE): 47,619.05 KGS.)

NOTE: Import Item no. 3 is not allowed as HS code mentioned is for primary form whereas import item asked is waste material.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	55 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00007227AM23
RA File Number	03AX04006218 AM23
Licence No and Date	0311022494/27/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code	Export Item	Quantity	ITC Code	HS Import item	Quantity
of Export item				of import item	
39232100	PLASTIC BAGS (MADE OUT OF HDPE GRANULES, LLDPE GRANULES & LLDPE REPROCESS ED GRUNILES)(NET CONTENT: 1) LLDPE GRANULES (EXTRUSION GRADE): 95,238.10 KGS. 2) HDPE GRANULES (EXTRUSION GRADE): 47,619.05 KGS. 3) LLDPE GRANULES (REPROCESSED)(EXTRUSION GRADE): 47,619.05 KGS.)	190476.0 Kg	39011010	LLDPE GRANULES (EXTRUSION GRADE)	100000.0 Kg
			39012000	HDPE GRANULES (EXTRUSION GRADE)	50000.0 Kg
			39011010	LLDPE GRANULES (REPROCESSED)(EXTRUSION GRADE)	Not Allowed

NOTE: Import Item no. 3 is not allowed as HS code mentioned is for primary form whereas import item asked is waste material.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	56 / NC/7/MEET/Mar/202324/15				
Case Status	Case Approved				
Party Name	MPD INDUSTRIES PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM APPLY 00007255AM23				
RA File Number	56AX04000437 AM23				
Licence No and Date	5611001681/28/03/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39089000	REACTIVE POLYAMIDE RESIN (100% Resin Content)	1 Kg	29172000	DIMER ACID	0.650 Kg
			29212990	TRI ETHYLENE TETRAMINE	0.200 Kg
			29212990	DIETHYLENE TRIAMINE	0.200 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	57 / NC/7/MEET/Mar/202324/15				
Case Status	Case Approved				
Party Name	MRL TYRES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM APPLY 00007297AM23				
RA File Number	05AX04003559 AM23				
Licence No and	0511018086/29/03/2023				

Date

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: New Pneumatic Tyres of Rubber, Of a kind used on agricultural/ agro industrial vehicles and machines radials-nylon and polyester (1046598.0 KG)

ITC HS Code of Export Item: 40117000

Quantity: 100 Kg

ITC HS Code of import Items	S. No.	Description	Quantity recommended per 100Kg of export
40012100	1	Natural rubber-TSR,RSS	35.63
40022000	2	Synthetic rubber:PBR	5.89
40021990	3	Synthetic rubber:styrene butadiene rubber SBR-1502	8.20
28030010	4	Carbon black	25.88
59021090	5	Nylon tyre cord fabric (dipped)	3.05
59069990	6	Rubberised textile fabric nylon chafer fabric (dipped)	0.051
59022090	7	Polyester tyre cord fabric (dipped)	2.12
72179099	8	Bead wire	3.12.
38123910	9	Rubber chemical :antioxidants tmq / tdq / hs	0.74
29215190	10	Rubber chemical :antioxidants 6ppd	0.76
38121000	11	Rubber chemical :accelerator ns/tbbs/mvps	0.56
38123990	12	Rubber chemical :retarders ctp(pvi)	0.12
28170010	13	Zinc oxide	2.85

29157020	14	Stearic acid	0.95
27129010	15	Microcrystalline petroleum wax	0.80
28112200	16	Precipitated silica	2.01
27079900	17	Rae (residual aromatic extract) oil or similar products in which the weight of the aromatic constituents exceeds that of the non-aromatic constituent, used as plasticisers and also known as rubber process oil.	4.14
39094090	18	Phenolic tackifier resin	1.06
38123930	19	Insoluble sulphur	0.27
38122090	20	Processing additives	0.85
38123990	21	Homogenising agent	0.14

Note: There will be a value cap up to 7% of FOB value of exports in case of Rubber Chemicals (S. No.9 TO 12) and up to 5% of FOB value of exports in case of Miscellaneous Chemicals (S. No. 14 to 21).

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	58 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00000467AM24
RA File Number	05AX04003652 AM23
Licence No and Date	0511018576/28/04/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Justification of 83% wastage claimed.	

2. Specification catalogue of 'Release Coat'.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	59 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00000509AM24
RA File Number	26AX04000010 AM24
Licence No and Date	2611000927/01/05/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024	
1. Justification for high wastage claimed in manufacturing the items separately the indigenous items to use. 2. Reason for high quantity of PBD Cobalt /Nickel, PBD (Neodymium) in the process and to give justification, 3. Full name with function details of 77PD, 6PPD, HMM 65 Poly and Liner and Antitack Powder for Batch Off. 4. Production/consumption data of last Advance license issued for the specific item	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	60 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00000511AM24
RA File Number	26AX04000011 AM24
Licence No and Date	2611000928/01/05/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024

1. Justification for high wastage claimed in manufacturing the items separately the indigenous items to use.
2. Reason for high quantity of PBD Cobalt /Nickel, PBD (Neodymium) in the process and to give justification,
3. Full name with function details of 77PD, 6PPD, HMM 65 Poly and Liner and Antitack Powder for Batch Off.
4. Production/consumption data of last Advance license issued for the specific item

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	61 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00000513AM24
RA File Number	26AX04000012 AM24
Licence No and Date	2611000929/01/05/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024

1. Justification for high wastage claimed in manufacturing the items separately the indigenous items to use.
2. Reason for high quantity of PBD Cobalt /Nickel, PBD (Neodymium) in the process and to give justification,
3. Full name with function details of 77PD, 6PPD, HMM 65 Poly and Liner and Antitack Powder for Batch Off.
4. Production/consumption data of last Advance license issued for the specific item

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	62 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00000515AM24
RA File Number	05AX04000130 AM24
Licence No and Date	0511018614/01/05/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item : Bicycle Nylon Tyres EPDM (Min. 7.5%) Rubber Compound with Reflective Tape

ITC HS Code: 40115090

Quantity : 350 MT

Import Items:

ITC HS Code of Import Item	Import Item	Quantity recommended per 100Kg of export
40012100	Natural Rubber	27.23 MT
40021990	Synthetic Rubber (PBR/ SBR-1502)	11.34 MT
40027000	Synthetic Rubber EPDM	8.00 MT
28030010	Carbon Black (N-330, N-550, N-660)	17.35 MT
38123910	Rubber Chemicals (Accelerators)	0.99 MT*
38121000	Rubber Chemicals (Anti-oxidants)	0.99 MT*
72173010	Bead Wire	9.00 MT
27129040	Misc Chemicals (Paraffin Wax)	8.00 MT*

59021090	Nylon Tyre Cord Fabric dipped	11.00 MT
79011100	Zinc Ingot	1.312 MT
38249900	Precipitated Silica	3.5 kg

***Value cap:** Chemicals and Miscellaneous may be allowed as per General Note 8 of Hand Book of Procedure Vol II.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	63 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00000522AM24
RA File Number	09AX04000019 AM24
Licence No and Date	0911004917/02/05/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39206919	Printed Flexible Packaging Material of One layer in the form of Rolls(PLASTIC MATERIALS)	300000.0 Kg	39014090	Ethylene- Alpha-Olefin Copolymers (EXCEED1018 MK)	226834.01 Kg
			39011010	LLD POLYETHYLENE BORSTAR (FB 2230)	86040.49 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	64 / NC/7/MEET/Mar/202324/15
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Case Status	Case Deferred
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00000552AM24
RA File Number	07AX04002006 AM23
Licence No and Date	0711007465/03/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Generic name of import item 2, 3, and 4. 2. Justification of wastage with the help of drawing and shape of export product. 3. Commercial value of waste generated. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	65 / NC/7/MEET/Mar/202324/15				
Case Status	Case Approved				
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM APPLY 00000553AM24				
RA File Number	07AX04000050 AM24				
Licence No and Date	0711007467/03/05/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	PE FILM(PE FILM)	1 Kg	39011020	LDPE GRANULES	0.157 Kg
			39011010	LLDPE GRANULES	0.400 Kg
			39019000	EXCEED METALLOCENE	0.493 Kg

				POLYETHYLENE RESIN	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	66 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	ALCEDO PHARMACHEM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00000560AM24
RA File Number	09AX04001160 AM23
Licence No and Date	0911004959/03/05/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024	
1. % Assay of export item. 2. COA of export item. 3. Complete technical details indicating stepwise process details, reactions with mol. Weight and % yield on molar basis. 4. Composition of export item with % Nitrogen content.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	67 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	RISHI FIBC SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00000561AM24
RA File Number	34AX04000068 AM24
Licence No and Date	3411003665/03/05/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Import item	Quantity
39201012	GREENHOUSE FILM([NET CONT LDPE GRANULES 525000KG, LLDPE GRANULES 645000KG,UV STABILIZER MASTER BATCH (CONT NOT MORE THAN 20%OF UV STABILIZER) 120000KG, ADDITIVES MASTER BATHC-IR 75000KG, ANTIFOG ADDITIVES MASTER BATCH 45000KG, ETHYLENE VINYL ACETATE (EVA) 90000KG])	1500000.0 Kg	39011020	LDPE GRANULES	551250 Kg
			39014010	LLDPE GRANULES	657,900 Kg
			39019000	UV STABILIZER MASTERBATCH (CONTAINING NOT MORE THAN 20%OF UV STABILIZER)	30,000 Kg
			39019000	ADDITIVES MASTER BATCH IR	78750.0 Kg
			39019000	ANTIFOG ADDITIVES MASTER BATCH	47250.0 Kg
			39013000	ETHYLENE VINYL ACETATE (EVA)	94500.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	68 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00000574AM24
RA File Number	04AX04000066 AM24
Licence No and Date	0411005327/04/05/2023
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Items: SOLID TYRES - USED FOR INDUSTRIAL APPLICATIONS

ITC HS Code of Export Item: 40129020

Qty.: 30511.0 KILOGRAMS (KGS)

Import items:

S. No.	ITC HS Code of Import Item	Description	Qty. per 100 Kg of export item
1	40012100	NATURAL RUBBER-)	54.09 Kg
2	40021990	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1502/1702	0.42 Kg
3.	28030010	CARBON BLACK	31.15 Kg
4.	72173030	Bead wire	2.95 Kg
5.	38123910	Rubber Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers & Sulphur))	2.518 Kg
6	28170010	ZINC OXIDE	2.48 Kg
7	29072100	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid, solvents, Plasticisers, Synth Resin Bonding /Coupling Agents, Activators And Minerals Fillers And Mould Release Agents, Tackifiers Catalysts And Skyloff	4.63 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note 8 of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	69 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved

Party Name	CREST SPECIALITY RESINS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM APPLY 00000580AM24				
RA File Number	08AX04000167 AM24				
Licence No and Date	0811008100/04/05/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39079900	SATURATED POLYESTER RESIN CP-7039(SATURATED POLYESTER RESIN CP-7039)	1 Kg	29053990	Neo Pentyl Glycol	0.1138 Kg
			29053100	Mono Ethlene Glycol	0.0517 Kg
			29094100	Diethyllyene Glycol	0.0720 Kg
			29053990	MP Diol Glycol	0.0512 Kg
			29173960	Purified Isophthalic Acid	0.1061 Kg
			27075000	Pure Terephthalic Acid	0.1265 Kg
			29173500	Phthalic Anhydride	0.1910 Kg
			29171200	Adipic Acid	0.0413 Kg
			29171200	TIB KAT 256	0.0001 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	70 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	UMASREE TEXPLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024

HQ File Number	HQRNORM APPLY 00000641AM24				
RA File Number	08AX04000230 AM24				
Licence No and Date	0811008109/08/05/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	LLDPE Liner(Net Content in the Export Product 37500 KGS of LLDPE Granules)	37500.0 Kg	39014010	LLDPE Granules	39375.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	71 / NC/7/MEET/Mar/202324/15				
Case Status	Case Approved				
Party Name	K L J POLYMERS AND CHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM APPLY 00000713AM24				
RA File Number	05AX04003564 AM23				
Licence No and Date	0511018733/09/05/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	PE COMPOUND(PE COMPOUND)	1 Kg	39014010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	0.8081 Kg
			39013000	ETHYLENE VINYL	0.1888 Kg

				ACETATE (EVA)	
			29319090	SILANE VTMO	0.0198 Kg
			28259090	DI CUMYL PEROXIDE (DCP)	0.008 Kg
			38123990	ANTIOXIDANT	0.0047 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	72 / NC/7/MEET/Mar/202324/15				
Case Status	Case Approved				
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM APPLY 00000719AM24				
RA File Number	03AX04000557 AM24				
Licence No and Date	0311023463/10/05/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
40082190	SILICON RUBBER SHEETS (Rubber Content 98.7%)	1 Kg	39100090	SILICON SYNTHETIC RUBBER	1.086 Kg
			29096000	PEROXIDE : PERKADOX	0.014 Kg
40082190	HIGH ABRASION RUBBER SHEETS (Rubber Content 78.18%)	1 Kg	40012100	NATURAL RUBBER	0.770 Kg
			40024900	CHLOROPRENE RUBBER	0.090 Kg

			28170010	ZINC OXIDE	0.021 Kg
			32061190	TITANIUM DI-OXIDE	0.025 Kg
			38123910	ANTIOXIDANT	0.004 Kg
			38121000	ACCELERATORS	0.004 Kg
			28112200	PRECIPITATED SILICA FILLER (silicon dioxide)	0.060 Kg
			25199040	MAGNESIUM OXIDE	0.006 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	73 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00000736AM24
RA File Number	13AX04000018 AM24
Licence No and Date	1311001931/10/05/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024

1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage..

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	74 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	HIGH GRADE INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00000781AM24
RA File Number	03AX04000559 AM24
Licence No and Date	0311023541/12/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Catalogue of import item no. 1 Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	75 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	ENGINEERED POLYMERS (INDIA) PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00000811AM24
RA File Number	07AX04000205 AM24
Licence No and Date	0711007562/12/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Generic name of import and export. 2. Weight of export product. 3. Specification and catalogue of import and export item. 4. End use of export product. 5. % Wastage claimed for each item with justification. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	76 / NC/7/MEET/Mar/202324/15				
Case Status	Case Approved				
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM APPLY 00000816AM24				
RA File Number	06AX04000037 AM24				
Licence No and Date	0611002018/12/05/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39211310	PU COATED NON WOVEN FABRIC(CONTAINING 164400 SQM PU COATED POLYESTER FABRIC GSM 480 , PIGMENT 9551 KG , PU RESIN 14764 KG , RELEASE PAPER 210 GSM 10490 KG)	164400.0 SQUARE METER (SQM)	59032090	PU COATED POLYESTER FABRIC GSM 480 +/- 10% WIDTH 1.37M +/- 10%	172620.0 SQUARE METER (SQM)
			39095000	PIGMENT	10028.0 Kg
			39095000	PU RESIN	15502.0 Kg
			48115990	RELEASE PAPER GSM 210 +/- 10% WIDTH 152 CM	11014.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	77 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00000832AM24
RA File Number	02AX04000082 AM24
Licence No and Date	0211004393/15/05/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	78 / NC/7/MEET/Mar/202324/15
Case Status	Case Rejected
Party Name	Deepa Bangles
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00000833AM24
RA File Number	03AX04000615 AM24
Licence No and Date	0311023590/15/05/2023
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 21.07.2023. Hence, the Committee decided to reject the case.	

Case No.	79 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	JK TYRE & INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00000993AM24
RA File Number	05AX04000427 AM24
Licence No and Date	0511018915/19/05/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024	
1. In Appendix 4E of the application, the indigenous items have not been indicated. 2. In 4 E, recoverable wastage has been shown, therefore, their details with whether these are disposed of	

or reuse in the system. If disposed of, then to give their value with invoice/s.

3. Reason for asking for a very high quantity of Rubber Chemicals compared to SION fixed at A: 1717 for the export of the same item.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	80 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	JUPITER LAMINATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00001438AM24
RA File Number	05AX04000683 AM24
Licence No and Date	0511019228/09/06/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024	
1. Quantity of indigenous input with quantity.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	81 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	PAHARPUR 3P PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00001503AM24
RA File Number	05AX04000655 AM24
Licence No and Date	0511019294/12/06/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024	

1. Net content of each input in each of export product.....(**Exact printing ink without wastage**) – **To be confirm**

2 material balance of import and export with % wastage claimed in each of export.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	82 / NC/7/MEET/Mar/202324/15
Case Status	Case Rejected
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00001663AM24
RA File Number	04AX04000243 AM24
Licence No and Date	0411005549/15/06/2023
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 21.07.2023. Hence, the Committee decided to reject the case.	

Case No.	83 / NC/7/MEET/Mar/202324/15				
Case Status	Case Approved				
Party Name	CHIRIPAL POLY FILMS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM APPLY 00001915AM24				
RA File Number	08AX04000400 AM24				
Licence No and Date	0811008448/19/06/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of Import item	Quantity	
39206290	BOPET FILM COATED	1 Kg	29173600	Purified Terephthalic Acid	0.565 Kg

(Containing PVDC Min 22%)		(PTA)
	29053100	Mono Ethylene Glycol 0.2233 Kg (MEG)
	39045090	Polyvinylidene chloride 0.231 Kg (PVDC)
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	84 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00002092AM24
RA File Number	26AX04000037 AM24
Licence No and Date	2611000984/22/06/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Justification for high wastage claimed in manufacturing the items separately the indigenous items to use. 2. Reason for high quantity of PBD Cobalt /Nickel, PBD (Neodymium) in the process and to give justification, 3. Full name with function details of 77PD, 6PPD, HMM 65 Poly and Liner and Antitack Powder for Batch Off. 4. Production/consumption data of last Advance licence issued for the specific item Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	85 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred

Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00002094AM24
RA File Number	26AX04000036 AM24
Licence No and Date	2611000985/22/06/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Justification for high wastage claimed in manufacturing the items separately the indigenous items to use. 2. Reason for high quantity of PBD Cobalt /Nickel, PBD (Neodymium) in the process and to give justification, 3. Full name with function details of 77PD, 6PPD, HMM 65 Poly and Liner and Antitack Powder for Batch Off. 4. Production/consumption data of last Advance licence issued for the specific item Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	86 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00002095AM24
RA File Number	26AX04000035 AM24
Licence No and Date	2611000986/22/06/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Justification for high wastage claimed in manufacturing the items separately the indigenous items to use. 2. Reason for high quantity of PBD Cobalt /Nickel, PBD (Neodymium) in the process and to give justification, 3. Full name with function details of 77PD, 6PPD, HMM 65 Poly and Liner and Antitack Powder for	

Batch Off.

4. Production/consumption data of last Advance licence issued for the specific item

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	87 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00002097AM24
RA File Number	26AX04000038 AM24
Licence No and Date	2611000987/22/06/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024

1. Justification for high wastage claimed in manufacturing the items separately the indigenous items to use.
2. Reason for high quantity of PBD Cobalt /Nickel, PBD (Neodymium) in the process and to give justification,
3. Full name with function details of 77PD, 6PPD, HMM 65 Poly and Liner and Antitack Powder for Batch Off.
4. Production/consumption data of last Advance licence issued for the specific item

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	88 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00002098AM24
RA File Number	26AX04000039 AM24

Licence No and Date	2611000988/22/06/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Justification for high wastage claimed in manufacturing the items separately the indigenous items to use. 2. Reason for high quantity of PBD Cobalt /Nickel, PBD (Neodymium) in the process and to give justification, 3. Full name with function details of 77PD, 6PPD, HMM 65 Poly and Liner and Antitack Powder for Batch Off. 4. Production/consumption data of last Advance licence issued for the specific item Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	89 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00002104AM24
RA File Number	26AX04000040 AM24
Licence No and Date	2611000991/22/06/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Justification for high wastage claimed in manufacturing the items separately the indigenous items to use. 2. Reason for high quantity of PBD Cobalt /Nickel, PBD (Neodymium) in the process and to give justification, 3. Full name with function details of 77PD, 6PPD, HMM 65 Poly and Liner and Antitack Powder for Batch Off. 4. Production/consumption data of last Advance licence issued for the specific item Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	90 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00002188AM24
RA File Number	02AX04000158 AM24
Licence No and Date	0211004638/23/06/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	91 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00002556AM24
RA File Number	07AX04000448 AM24
Licence No and Date	0711008392/26/06/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. As per 4E wastage is 10% while as per application it seems Nil Wastage. Clarify. 2. Manufacturing process in detail. 3. Detail of indigenous input. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	92 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	PLASMIX PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00002557AM24
RA File Number	07AX04000447 AM24
Licence No and Date	0711008393/26/06/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Manufacturing process in detail. 2. Net content of PP in export Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	93 / NC/7/MEET/Mar/202324/15				
Case Status	Case Approved				
Party Name	BHIM POLYFAB INDUSTRIES				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM APPLY 00002693AM24				
RA File Number	03AX04001410 AM24				
Licence No and Date	0311024908/27/06/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39269080	Polypropylene Woven Fabrics(Polypropylene Woven Fabrics (Net Content : PP Granules (50%) : 50,000 kgs, Polypropylene Recycled Granules (50%) : 50,000 kgs))	100000.0 Kg	39021000	PP Granules	54000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	94 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00003122AM24
RA File Number	26AX04000042 AM24
Licence No and Date	2611001001/30/06/2023
Norms Committee Decision: The Committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	95 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	K.L.J. POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00003757AM24
RA File Number	05AX04000912 AM24
Licence No and Date	0511019605/03/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Exact name of Antioxidant. 2. Generic name of export. 3. Function of melamine cyanurate in export Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	96 / NC/7/MEET/Mar/202324/15
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Case Status	Case Approved				
Party Name	GENAU MANUFACTURING COMPANY LLP				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM APPLY 00004189AM24				
RA File Number	05AX04000844 AM24				
Licence No and Date	0511019643/05/07/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39209190	PVB FILM(Polyvinyl Butyral Film)	100000.0 Kg	39059990	PVB RESIN	75000.0 Kg
			29053990	EMOLTENE 3GO BULK PLASTICIZER	25000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	97 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00004200AM24
RA File Number	05AX04000870 AM24
Licence No and Date	0511019652/05/07/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	98 / NC/7/MEET/Mar/202324/15				
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Case Status	Case Deferred
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00004205AM24
RA File Number	13AX04000104 AM24
Licence No and Date	1311002052/05/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	99 / NC/7/MEET/Mar/202324/15				
Case Status	Case Approved				
Party Name	CREST SPECIALITY RESINS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM APPLY 00004251AM24				
RA File Number	08AX04000631 AM24				
Licence No and Date	0811008663/06/07/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39079900	SATURATED POLYESTER RESIN CT-7022(SATURATED POLYESTER RESIN CT-7022) (Resin Content NLT 65%)	1 Kg	29053100	Mono Ethlene Glycol	0.0352 Kg
			29094100	Diethylene Glycol	0.0565 Kg
			29054500	Glycerine	0.0515 Kg
			29053990	Neo Pentyl Glycol	0.1092 Kg

			29173500	Phthalic Anhydride	0.3907 Kg
			29159099	Lauric Acid	0.0417 Kg
			29319090	TIB KAT 256(CAT-Q)	0.0001 Kg
			29094300	Butyle Cellosolve	0.0676 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	100 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	NEXON INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00004271AM24
RA File Number	24AX04000077 AM24
Licence No and Date	2411002531/07/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Details of indigenous input given seem to be incorrect since indigenous input sees to 1.02 kg only which is not possible. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	101 / NC/7/MEET/Mar/202324/15
Case Status	Case Approved
Party Name	GLENROCK RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00004288AM24
RA File Number	10AX04000135 AM24
Licence No and	1011001929/07/07/2023

Date																				
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item-1: Special Purpose Rubber Mats Qty.: 947301.0 Kg Import Items: <table border="1"> <thead> <tr> <th>S.No.</th> <th>Item description</th> <th>Qty. recommended per kg of export item</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Technically Specified Natural Rubber</td> <td>0.222 kg</td> </tr> <tr> <td>1</td> <td>Rubber Crumb Powder*</td> <td>0.537 kg</td> </tr> </tbody> </table> Export Item-1: Rubber Cattle Mats Qty.: 938720.0 Kg Import Items: <table border="1"> <thead> <tr> <th>S.No.</th> <th>Item description</th> <th>Qty. recommended per kg of export item</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Technically Specified Natural Rubber</td> <td>0.162 kg</td> </tr> <tr> <td>2</td> <td>Rubber Crumb Powder*</td> <td>0.521 kg</td> </tr> </tbody> </table> * Subject to statutory compliance, if any. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			S.No.	Item description	Qty. recommended per kg of export item	1.	Technically Specified Natural Rubber	0.222 kg	1	Rubber Crumb Powder*	0.537 kg	S.No.	Item description	Qty. recommended per kg of export item	1	Technically Specified Natural Rubber	0.162 kg	2	Rubber Crumb Powder*	0.521 kg
S.No.	Item description	Qty. recommended per kg of export item																		
1.	Technically Specified Natural Rubber	0.222 kg																		
1	Rubber Crumb Powder*	0.537 kg																		
S.No.	Item description	Qty. recommended per kg of export item																		
1	Technically Specified Natural Rubber	0.162 kg																		
2	Rubber Crumb Powder*	0.521 kg																		

Case No.	102 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	SHRINATH ROTOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00004302AM24

RA File Number	09AX04000312 AM24
Licence No and Date	0911005365/10/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Manufacturing process in details indicating where import is used. 2. Catalogue of export and import. 3. Justification for wastage asked. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	103 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00004337AM24
RA File Number	02AX04000207 AM24
Licence No and Date	0211004738/10/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	104 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00004338AM24
RA File Number	03AX04001597 AM24
Licence No and Date	0311025291/10/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	105 / NC/7/MEET/Mar/202324/15				
Case Status	Case Approved				
Party Name	POLYFILLTECHNOLOGIES LLP				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024				
HQ File Number	HQRNORM APPLY 00004355AM24				
RA File Number	34AX04000272 AM24				
Licence No and Date	3411003872/11/07/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39022000	POLY ISOBUTYLENE COMPOUND	200.0 MTS	39022000	Poly Iso Butylene Polymer	99.96 MT
			39011010	LLDPE Granules	95.88 MT
			39021000	Polymer Based Additives Such As HIFAX CA 7153S	4.08 MT
			32061190	Optical Brightner	4.08 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	106 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	AQUAPHARM CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00004400AM24
RA File Number	31AX04000083 AM24
Licence No and	3111002459/13/07/2023

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Complete composition of export item with % Active component in export. 2. COA of export item. 3. Complete and balanced chemical reaction with mol. Weight and % yield on molar basis. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	107 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	FISHFA RUBBERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00004408AM24
RA File Number	24AX04000061 AM24
Licence No and Date	2411002544/13/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	108 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00004417AM24
RA File Number	06AX04000127 AM24
Licence No and Date	0611002123/13/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	109 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00004561AM24
RA File Number	03AX04001839 AM24
Licence No and Date	0311025630/21/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Net weight of export product. 2. Thickness of export product. 3. Net weight of PVC compound in total composite weight of export 4. Composition of PVC compound used in export product on 100 kg basis 5. Area, thickness and GSM of import no. 1 and 3 6. Catalogue of import item no 6, 7 and 18. 7. Material balance in weight terms between import and export. 8. Complete tech details as per App 4E. 9. Wastage details. 10. Specific name of import wherever generic name given. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	110 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	BABA FLOORING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00004594AM24
RA File Number	13AX04000118 AM24
Licence No and Date	1311002108/24/07/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024 1. Thickness of export product.	

2. Thickness of import item no. 7 to 10.
3. % wastage claimed in each of input.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	111 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	PACIFIC BULK BAGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00004625AM24
RA File Number	13AX04000065 AM24
Licence No and Date	1311002109/25/07/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	112 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	JK TYRE & INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00005159AM24
RA File Number	05AX04001264 AM24
Licence No and Date	0511020516/21/08/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination	

Case No.	113 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred

Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00005579AM24
RA File Number	02AX04000354 AM24
Licence No and Date	0211005083/11/09/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	114 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00006306AM24
RA File Number	02AX04000418 AM24
Licence No and Date	0211005299/17/10/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

Case No.	115 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00006361AM24
RA File Number	05AX04002082 AM24
Licence No and Date	0511021646/19/10/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024	

1. Justification of 83% wastage claimed.
2. Specification catalogue of 'Release Coat'.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	116 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00007216AM24
RA File Number	05AX04002547 AM24
Licence No and Date	0511022480/05/12/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/2023-24/15 dated 14.03.2024	
1. Justification of 83% wastage claimed. 2. Specification catalogue of 'Release Coat'.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	117 / NC/7/MEET/Mar/202324/15
Case Status	Case Deferred
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202324/ 15 and 14/03/2024
HQ File Number	HQRNORM APPLY 00007647AM24
RA File Number	02AX04000568 AM24
Licence No and Date	0211005656/29/12/2023
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to defer the case for further examination.	

118 **Party Name:** ORSON RESINS AND COATINGS PRIVATE LIMITED

License No and Date: 0311026933 Dt. 07/09/202

HQ File Number: HQRNORMAPPLY00005493AM24

The committee considered the case as per agenda and noted that due to typographical error the quantity of export item was not mentioned in the Norms fixed by the committee in meeting no. 13 dated 27.02.2024. Hence, the committee decided to correct the typographical error as under:

Export Item: Unsaturated Polyester Resin (ECG)

ITC HS Code of Export item: 39079120

Quantity: 1 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

119 **Party Name:** ORSON RESINS AND COATINGS PRIVATE LIMITED

License No and Date: 0311027050 Dt. 12/09/2023

HQ File Number: HQRNORMAPPLY00005604AM24

The committee considered the case as per agenda and noted that due to typographical error the quantity of export item was not mentioned in the Norms fixed by the committee in meeting no. 13 dated 27.02.2024. Hence, the committee decided to correct the typographical error as under:

Export Item: Unsaturated Polyester Resin (ECG)

ITC HS Code of Export item: 39079120

Quantity: 1 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

120 **Party Name:** ORSON RESINS AND COATINGS PRIVATE LIMITED

License No and Date: 0311027052 Dt. 12/09/2023

HQ File Number: HQRNORMAPPLY00005605AM24

The committee considered the case as per agenda and noted that due to typographical error the quantity of export item was not mentioned in the Norms fixed by the committee in meeting no. 13 dated 27.02.2024. Hence, the committee decided to correct the typographical error as under:

Export Item: Unsaturated Polyester Resin (ECG)

ITC HS Code of Export item: 39079120

Quantity: 1 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

121 Party Name: ORSON RESINS AND COATINGS PRIVATE LIMITED

License No and Date: 0311027670 Dt. 06/10/2023

HQ File Number: HQRNORMAPPLY00006082AM24

The committee considered the case as per agenda and noted that due to typographical error the quantity of export item was not mentioned in the Norms fixed by the committee in meeting no. 13 dated 27.02.2024. Hence, the committee decided to correct the typographical error as under:

Export Item: Unsaturated Polyester Resin (ECG)

ITC HS Code of Export item: 39079120

Quantity: 1 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

122 Party Name: ORSON RESINS AND COATINGS PRIVATE LIMITED

License No and Date: 0311027731 Dt. 09/10/2023

HQ File Number: HQRNORMAPPLY00006111AM24

The committee considered the case as per agenda and noted that due to typographical error the quantity of export item was not mentioned in the Norms fixed by the committee in meeting no. 13 dated 27.02.2024. Hence, the committee decided to correct the typographical error as under:

Export Item: Unsaturated Polyester Resin (ECG)

ITC HS Code of Export item: 39079120

Quantity: 1 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

123 Party Name: ORSON RESINS AND COATINGS PRIVATE LIMITED

License No and Date: 0311028388 Dt. 01/11/2023

HQ File Number: HQRNORMAPPLY00006585AM24

The committee considered the case as per agenda and noted that due to typographical error the quantity of export item was not mentioned in the Norms fixed by the committee in meeting no. 13 dated 27.02.2024. Hence, the committee decided to correct the typographical error as under:

Export Item: Unsaturated Polyester Resin (ECG)

ITC HS Code of Export item: 39079120

Quantity: 1 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

124 **Party Name:** ORSON RESINS AND COATINGS PRIVATE LIMITED

License No and Date: 0311028389 Dt. 01/11/2023

HQ File Number: HQRNORMAPPLY00006586AM24

The committee considered the case as per agenda and noted that due to typographical error the quantity of export item was not mentioned in the Norms fixed by the committee in meeting no. 13 dated 27.02.2024. Hence, the committee decided to correct the typographical error as under:

Export Item: Unsaturated Polyester Resin (ECG)

ITC HS Code of Export item: 39079120

Quantity: 1 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

125 **Party Name:** ORSON RESINS AND COATINGS PRIVATE LIMITED

License No and Date: 0311028418 Dt. 02/11/2023

HQ File Number: HQRNORMAPPLY00006601AM24

The committee considered the case as per agenda and noted that due to typographical error the quantity of export item was not mentioned in the Norms fixed by the committee in meeting no. 13 dated 27.02.2024. Hence, the committee decided to correct the typographical error as under:

Export Item: Unsaturated Polyester Resin (ECG)

ITC HS Code of Export item: 39079120

Quantity: 1 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

126 **Party Name:** IWI STATIONERY PRIVATE LIMITED

License No and Date: 0311021064 Dt. 31/01/2023

HQ File Number: HQRNORMAPPLY00006003AM23

The committee considered the case as per agenda and noted that due to typographical error the UOM of import items were not mentioned in the Norms fixed by the committee in meeting no. 13 dated 27.02.2024. Hence, the committee decided to correct the typographical error as under:

ITC HS Code of import item	Import item	Quantity
39079900	Tritan Copolyester	11529.0 Kg
39021000	Polypropylene Granules	6291.6 Kg
39071000	POM Copolymer	1243.2 Kg
40059990	LDPE Granules	574.35 Kg
39100010	Silicone Elastomer	1774.5 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

127 **Party Name:** PRAKASH PIPES LIMITED

License No and Date: 0511022082 Dt. 16/11/2023

HQ File Number: HQRNORMAPPLY00006878AM24

The committee considered the case as per agenda and noted that due to typographical error the description of export item and quantity of import item no. 1 were wrongly mentioned in the Norms fixed by the committee in meeting no. 13 dated 27.02.2024. Hence, the committee decided to correct the typographical error as under:

Export Item: Industrial Packaging Material (Having net content of LLDPE - Ethelene alpha olefin copolymers 0.630 MT and Polyester film 0.300 MT in per MT qty of net export)

ITC HS Code of Export item: 39206919

Import Item no. 1: LLDPE - ETHELENE ALPHA OLEFIN COPOLYMERS

ITC HS Code of Import Item no. 1: 39014090

Quantity: 198450 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE